

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

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R.A.NO. 207/91 in  
O.A.NO. 382/90

Date of Order: 20.11.91.

SH. JAGMOHAN & ORS. VS. UNION OF INDIA & OTHERS.

O R D E R.

This review application has been filed by the original applicants in O.A.No.382/90, decided by this bench, on 10.10.91. Having been dissatisfied with the judgement, they seek review of the judgement on various grounds mentioned in the review application.

2. Section 22(3)(f) of the Administrative Tribunals Act, 1985, gives the same powers of review, as are provided for, in Code of Civil Procedure (Act V of 1908). As per Order 47, Rule I of C.P.C., a decision/judgement/order may be reviewed:

(i) if it suffers from an error apparent on the face of the record; or

(ii) for discovery of any new material or evidence which was not within the knowledge of the party or could not be produced by him at the time of judgement was made, despite due diligence; or

(iii) for any other sufficient reason.

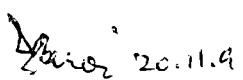
3. We have examined the various grounds urged in the review application in the light of above provisions. The points urged now were broadly covered in the judgement

against which the application has been preferred. In AIR 1979 SC 1047 (A.T. Sharma Vs. A.P. Sharma & Others), Hon'ble Supreme Court, has held the scope of review application to be limited, adding that "powers of review are not to be confused with appellate powers, which may enable the Appellate Court to correct all manner of errors committed by the subordinate court." In the light of the same, we are of the view that the points urged in the present application do not lie within the scope of the review application.

4. As a result of the foregoing, we are unable to grant the present application which, accordingly, stands rejected, by circulation, in accordance with the provisions contained in Rule 17(iii) of the Central Administrative Tribunal (Procedure) Rules, 1987.

A copy of this order be sent to the learned counsel for the review applicants.

  
(I.K. RASGOTRA)  
MEMBER(A)

  
Var 20.11.91  
(T.S. OBEROI)  
MEMBER(J)

/vv/